

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. (IB)-1266(MB)/2017

CORAM : Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **19.04.2018**.

NAME OF THE PARTIES : Sachin Chemicals  
V/s.  
Anamayee Pharsmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B Code, 2016.

**ORDER**

By Order of the Bench, Adjourned to **10.05.2018**.

SD/-  
**M.K. SHRAWAT**  
Member (Judicial)

Date :19.04.2018  
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